

Statement

State-Wise and Drug-Wise Seizure Effected during January and February, 1987

Quantity in Kg.

Sl. No.	Name of the State/ Union Territory	Name of Drugs					
		Opium	Ganja	Charas	Morphine	Heroin (Brown-sugar)	Poppy busk
1.	Goa, Daman and Diu	—	—	—	—	1.193	—
2.	Madhya Pradesh	11.110	—	—	—	—	43.500
3.	Maharashtra	14.000	1537.050	98.700	3.020	3.762	—
4.	Assam	—	560.000	—	—	—	—
5.	Bihar	—	676.000	17.650	—	—	—
6.	Delhi	—	—	3.200	—	—	—
7.	Orissa	21.925	26.000	—	—	1.000	—
8.	Punjab	—	—	—	—	1.000	—
9.	Rajasthan	0.560	—	—	—	4.000	—
10.	Tamilnadu	—	34.000	—	—	5.940	—
11.	Gujarat	—	—	—	—	10.500	—
12.	Karnataka	—	—	—	—	0.400	—
13.	Uttar Pradesh	3.250	67.500	15.700	0.700	—	—
14.	West Bengal	—	11.000	4.000	—	—	—
15.	Kerala	—	15.000	(7.225 Hashish oil)	—	—	—
		50.845	2926.550	139.250 (7.225 Hashish oil)	3.720	26.795	43.500

(The figures are provisional)

Opium Leakage from India

2421. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether the International Narcotics Control Board in Vienna has brought to the

notice of Government any suggestive evidence of leak of opiates from the licensed growing areas in India; and

(b) if so, the measures taken or proposed to check the opiates leak from India ?

THE MINISTER OF STATE IN THE

MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). In its report for the year 1986, the International Narcotics Control Board (I.N.C.B.) has observed that "seizure data suggest that opium is also illicitly trafficked mainly internally and that a portion of the drug is diverted from the licensed growing areas". The internal seizures of opium do indicate that there is some leakage of opium from the licensed growing areas. However, such leakage has been insignificant and is less than one per cent of the total licit production of opium in the country. The enforcement machinery in the growing areas has been geared up and the preventive measures have been further tightened. Besides, with the enforcement of the Narcotic Drugs and Psychotropic Substances Rules, 1985, diversion of opium by the licensed cultivators to illicit channels has been liable to a deterrent punishment for a minimum term of 10 years and Rupees one lakh fine extendable to 20 years rigorous imprisonment and Rupees two lakh fine, on par with other trafficking offences.

[*Translation*]

Cleaning of Ganges River in Kanpur

2422. **SHRI JAGDISH AWASTHI :** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the outlines of the schemes for Ganga cleaning and the agencies which will implement them at Kanpur with time schedules; and

(b) whether work has already been started on any of the schemes if so, the details thereof and the time by which these schemes are likely to be completed ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :

(a) The following schemes have been identified for taking up under Ganga Action Plan at Kanpur :

(i) Renovation of sewage pumping station, Jajmau and laying of intercepting sewer, rising main etc.

(ii) The cleaning of trunk and main sewer.

(iii) Tapping of nalas.

(iv) Integral Sanitation scheme for Jajmau area.

(v) Sewage treatment plant (capacity 130 million litres per day)

(vi) Construction of Community toilets.

(vii) Construction of electric crematorium.

(viii) River Front Development.

(ix) Low Cost Sanitation.

(x) Micro level intensive monitoring of water quality parameters.

The schemes will be implemented by U P. Jal Nigam, Kanpur Nagar Mahapalika, Kanpur Jal Sansthan, and U P. Pollution Control Board.

The schemes are expected to be completed by the end of March, 1990.

(b) Execution of the following schemes has commenced :

(i) Renovation of sewage pumping station, Jajmau laying of intercepting sewer and rising main-sanctioned cost Rs 1 64 crores.

(ii) Cleaning of trunk and main sewer Rs. 0 47 crores.

(iii) Tapping of nalas Rs. 0.29 crores.

(iv) Micro level intensive monitoring of water quality Rs. 0.09 crore.

Total Rs. 2.50 crores

In addition the scheme for construction of community toilets at a cost of Rs. 50 lakhs has been cleared.

These schemes are expected to improve the conveyance of sewage and diversion away from the river.

These schemes are expected to be completed by March, 1988.